

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.429

**IA/2816/ND/2022, IA/2249/ND/2022,
IA/2152/ND/2022, IA/1713/ND/2023,
IA/1707/ND/2023, IN IB/3055/ND/2019**

IN THE MATTER OF:

Global Energy Talent Pvt Ltd

...

Applicant

Under Section 10 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv. Yagya Ahuja and Adv. V K Ahuja

For the RP : Adv. Pankaj Kumar Singhal in Person

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **26.04.2024**.

**Sd/-
(Court Officer)**